राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 3/A40/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: Sonjew Agarwal W/s Sadiah Kumar Shigh

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 425 of companies Det, 2013.

क्रम	नाम	पदनाम	प्रतिनिधित्व	हस्ताक्षर
संख्या	Name	Designation	Representation	Signature
Sr. No.				
1	Raynish Sinha	Advocate	Petition -	p for
2	Anil Kuman		Petitioner_	Awif.
3.	SAURABA ADHE	KARY ADV	RESPONDEN	7
4.	Ashish Aggant	Adr.	Respont N	P1)81
5.	Ashish Un, Sa Sh. Rajnish Sinha, A	dvocate along	with Sh. Anil Kur	nar, PCS for the
petiti	oner. Sh. Ashish Agarw			
for the	he respondents and Sh	. Saurabh Adh	ikary, proxy on bo	ehalf of Sh. Udai
Chandani, Advocate for the Syndicate Bank (respondent).				

He files vakalatnama on behalf of Syndicate Bank. He further informs that the counter to the application is under preparation and seeks time to filing the same. Hence, one week time is granted with instruction a copy thereof be provided in advance to the counsel for the petitioner and respondents.

The matter be listed on 25th October, 2017

Sri H.P. Chaturvedi, Member (Judicial)

Dated:20.09.2017

Typed by: Kavya Prakash